

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1289**  
**TO BE ANSWERED ON 24.07.2017**

**EXPORT FRIENDLY SCHEME**

1289. SHRI PRABHUBHAI NAGARBHAI VASAVA:  
SHRI RAHUL KASWAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the salient features of the Export Friendly Scheme and the details of funds sanctioned, allocated and utilised under the said scheme during the last three years and the current year, State / UT-wise particularly Gujarat;
- (b) the details of the targets fixed and achieved so far under the said scheme;
- (c) whether the Government has come to know of certain irregularities in funds allocated under the said scheme and if so, the details thereof;
- (d) the corrective measures taken by the Government in this regard; and
- (e) the other steps taken by the Government to boost exports of MSME sector?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): Ministry of Micro, Small & Medium Enterprises is not running any scheme specifically by the name of "Export Friendly Scheme" as on date. However, the ministry is implementing various Policies / programmes / schemes to encourage and promote domestic MSMEs. Marketing Assistance & Technological Upgradation (MATU) is one of the schemes to encourage manufacturing Micro and Small Enterprises (MSEs) in their efforts of tapping and developing domestic / overseas markets, Export promotion and to increase in marketability of products in National/International market. The details of the funds sanctioned, allocated and utilized (States / UT wise including Gujarat) by Office of the Development Commissioner, MSME for the MATU components (Export Promotion, Bar Code, Domestic Trade Fairs, International Trade Fairs) during 2014-15, 2015-16 and 2016-17 is Annexed.
- (b): No targets have been fixed by the Ministry in this regard.
- (c): The Ministry has not received any complaints regarding any irregularity in funds allocated under MATU scheme.
- (d): The question doesn't arise.
- (e): Ministry of Micro, Small and Medium Enterprises is implementing various Policies/ schemes / programmes to make them competitive with global market / multinational companies and hence enabling them to boost up their exports. Some of such schemes are Zero Defect Zero Effect (ZED) certification scheme, Lean Manufacturing Competitiveness Program for MSMEs etc.

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**Financial Report under Scheme "Participation in International Trade Fairs/Exhibitions" (a component of MATU Scheme)**

State/ UT	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Delhi	Gujarat	Haryana	Jammu & Kashmir	Jharkhand	Karnataka	Madhya Pradesh	Maharashtra	Odisha	Punjab	Rajasthan	Tamil Nadu	Telangana	Uttar Pradesh	West Bengal	Pondicherry	Sikkim	Uttarakhand	Himachal Pradesh	Total
<b>2017-18 (till 26.4.17)</b>	12	4.1	4.1	0	12.39	21	4.13	8.3	0	20.65	41.3	8.26	4.13	8.26	28.9	12	8.26	8.26	8.26	4.1	0	0	0	<b>218.839</b>
<b>2016-17</b>	9.1	0	0	2.3	46.7	15	19.4	8	1.14	5.695	13.7	15.9	0	29.6	30.8	11	1.14	60.4	23.9	0	0	1.1	0	<b>295</b>
<b>2015-16</b>	1.5	7.7	0	1.5	34.02	17	32.5	11	7.73	3.093	9.28	54.1	6.19	20.1	64.9	17	20.1	102	34	3.1	1.5	1.5	0	<b>450</b>
<b>2014-15</b>	0	23	1.7	0	16.65	1.67	61.6	12	0	1.665	3.33	5	8.33	16.7	74.9	6.7	9.99	74.9	59.9	0	0	0	0	<b>378</b>
<b>2013-14</b>	2	0	0	0	8.092	24	12.1	0	0	12.14	8.09	54.6	2.02	26.3	38.4	10	8.09	44.5	14.2	0	0	0	0	<b>265</b>
<b>2012-13</b>	0	0	0	1.3	11.29	34	5.02	1.3	0	43.89	3.76	27.6	3.76	20.1	26.3	30	22.6	13.8	23.8	0	0	0	2.51	<b>271</b>
<b>2007-08 to 2011-12</b>	48	12	10	0	111.9	97	80.2	27	0	78.49	68.5	68.5	28.4	93.5	95.2	75	0	119	88.5	0	5	0	11.7	<b>1117</b>
<b>Total (lakhs Rs.)</b>	<b>73</b>	<b>47</b>	<b>16</b>	<b>5.1</b>	<b>241</b>	<b>209</b>	<b>215</b>	<b>67</b>	<b>8.87</b>	<b>166</b>	<b>148</b>	<b>234</b>	<b>53</b>	<b>215</b>	<b>359</b>	<b>163</b>	<b>70</b>	<b>422</b>	<b>253</b>	<b>7.2</b>	<b>6.6</b>	<b>2.7</b>	<b>14</b>	<b>2995</b>

**FINANCIAL REPORT ON "2 DAYS' NATIONAL WORKSHOP ON EXPORT MARKETING"**

<b>2016-17</b>				
<b>S No.</b>	<b>Name of the State / UT</b>	<b>NO. OF PROGRAMMES</b>	<b>FUNDS SANCTIONED / ALLOTTED (INR)</b>	<b>FUNDS UTILIZED (INR)</b>
<b>1</b>	<b>Gujarat</b>	<b>1</b>	<b>250000</b>	<b>167965</b>
2	Madhya Pradesh	1	250000	215263
3	Jharkhand	1	250000	184623
4	Kerala	1	250000	219913
5	Uttar Pradesh	2	500000	343285
6	Delhi	1	250000	250000
7	Odisha	1	250000	249227
8	Karnataka	1	250000	250000
9	Manipur	1	250000	248000
10	Andhra Pradesh	1	250000	167974
11	West Bengal	1	250000	220000
	Total		3000000	2516250
	<b>Total (Rs. Lakhs)</b>		<b>30.00</b>	<b>25.16</b>

Note : Sanctions were issued only in year 2016-17. No sanctions released for year 2017-18 till date.

**FINANCIAL REPORT ON "TRAINING PROGRAMME ON PACAKAGING FOR EXPORTS"**

SL. NO.	NAME OF THE STATE / UT	2014-15		2015-16		2016-17	
		FUNDS SANCTIONED ALLOTTED	FUNDS UTILIZED	FUNDS SANCTIONED / ALLOTTED	FUNDS UTILIZED	FUNDS SANCTIONED / ALLOTTED	FUNDS UTILIZED
1	ANDAMAN & NICOBAR ISLANDS	0	0	0	0	63000	0
2	ANDHRA PRADESH	63000	63000	63000	57893	78000	0
3	ARUNACHAL PRADESH	included in Assam	included in Assam	included in Assam	included in Assam	included in Assam	included in Assam
4	ASSAM	48000	48000	48000	48000	63000	0
5	BIHAR	96000	96000	96000	95994	126000	126000
6	CHANDIGARH	included in Punjab	included in Punjab	included in Punjab	included in Punjab	included in Punjab	included in Punjab
7	CHHATISGARH	48000	48000	48000	48000	48000	0
8	DADRA & NAGAR HAVELI	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat
9	DAMAN & DIU	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat	included in Gujarat
10	DELHI	78000	78000	78000	78000	108000	108000
11	GOA	0	0	48000	48000	48000	0
<b>12</b>	<b>GUJARAT</b>	<b>48000</b>	<b>48000</b>	<b>48000</b>	<b>47865</b>	<b>78000</b>	<b>0</b>
13	HARYANA	48000	48000	48000	48000	63000	63000
14	HIMACHAL PRADESH	48000	48000	48000	48000	48000	0
15	JAMMU & KASHMIR	48000	48000	48000	48000	48000	0
16	JHARKHAND	48000	48000	48000	48000	63000	63000
17	KARNATAKA	111000	111000	111000	111000	141000	0
18	KERALA	48000	48000	144000	143988	144000	95986

19	LAKSHWADEEP	included in Kerala	included in Kerala	included in Kerala	included in Kerala	included in Kerala	included in Kerala
20	MADHYA PRADESH	48000	48000	48000	48000	63000	63000
21	MAHARASHTRA	111000	111000	126000	126000	171000	171000
22	MANIPUR	48000	48000	48000	46530	48000	48000
23	MEGHALAYA	included in Assam	included in Assam	included in Assam	included in Assam	included in Assam	included in Assam
24	MIZORAM	included in Tripura	included in Tripura	included in Tripura	included in Tripura	included in Tripura	included in Tripura
25	NAGALAND	included in Manipur	included in Manipur	included in Manipur	included in Manipur	included in Manipur	included in Manipur
26	ODISHA	48000	48000	48000	48000	63000	57734
27	PUDUCHERRY	included in Tamil Nadu	included in Tamil Nadu	included in Tamil Nadu	included in Tamil Nadu	included in Tamil Nadu	included in Tamil Nadu
28	PUNJAB	48000	48000	48000	47994	63000	63000
29	RAJASTHAN	48000	48000	48000	46485	63000	59700
30	SIKKIM	48000	48000	48000	48000	48000	0
31	TAMIL NADU	108000	108000	78000	77950	108000	0
32	TELANGANA	included in Andhra Pradesh	included in Andhra Pradesh	included in Andhra Pradesh	included in Andhra Pradesh	included in Andhra Pradesh	included in Andhra Pradesh
33	TRIPURA	0	0	0	0	0	0
34	UTTAR PRADESH	144000	144000	144000	143465	189000	0
35	UTTRAKHAND	48000	48000	48000	48000	48000	0
36	WEST BENGAL	48000	48000	48000	48000	108000	96885
	Total	1479000	1479000	1608000	1599164	2091000	1015305
	<b>Total (Rs. Lakhs)</b>	<b>14.79</b>	<b>14.79</b>	<b>16.08</b>	<b>15.99</b>	<b>20.91</b>	<b>10.15</b>
*Note : No sanctions have been released for 2017-18 till date							

**FINANCIAL PROGRESS FOR BAR CODE SCHEME (A COMPONENT OF MATU SCHEME)**

SL. NO.	NAME OF THE STATE / UT	2014-15		2015-16		2016-17		2017-18 (till date)	
		FUNDS SANCTIONED / ALLOCATED (Rs. Lakhs)	FUNDS UTILIZED (Rs. Lakhs)	FUNDS SANCTIONED / ALLOCATED (Rs. Lakhs)	FUNDS UTILIZED (Rs. Lakhs)	FUNDS SANCTIONED / ALLOCATED (Rs. Lakhs)	FUNDS UTILIZED (Rs. Lakhs)	FUNDS SANCTIONED / ALLOCATED (Rs. Lakhs)	FUNDS UTILIZED (Rs. Lakhs)
1	ANDAMAN & NICOBAR ISLANDS	Included in West Bengal	Included in West Bengal	Included in West Bengal	Included in West Bengal	Included in West Bengal	Included in West Bengal	Included in West Bengal	Included in West Bengal
2	ANDHRA PRADESH	4.7	3.136	5.1	4.318	2.4	2.343	2	0
3	ARUNACHAL PRADESH	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam
4	ASSAM	1.8	0.671	1.3	0.54	1	0.257	0	0.000
5	BIHAR	4.5	3.946	6.4	4.585	3.6	3.501	2	0.000
6	CHANDIGARH	Included in Punjab	Included in Punjab	Included in Punjab	Included in Punjab	Included in Punjab	Included in Punjab	Included in Punjab	Included in Punjab
7	CHHATISGARH	0.8	0.3	0.8	0.522	0.63	0.61487	0.5	
8	DADRA & NAGAR HAVELI	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat
9	DAMAN & DIU	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat	Included in Gujarat
10	DELHI	4.6	3.547	4.4	3.942	7	6.278	5	0.000
11	GOA	1.4	1.281	1.9	1.865	0.5	0.349	0.5	
12	GUJARAT	11.9	11.431	11.6	11.144	13	12.962	10	4.189
13	HARYANA	23.1	21.979	22.1	16.822	7.3	7.032	7	0.778
14	HIMACHAL PRADESH	6.75	4.732	6.2	5.699	4	2.981	3	0.362
15	JAMMU & KASHMIR	2.4	1.779	2.4	1.791	1	0.997	1.5	
16	JHARKHAND	1.1	1.654	2.1	1.743	1	0.961	0.5	
17	KARNATAKA	14.2	13.937	13.7	13.215	10	9.750	9.5	
18	KERALA	6	4.738	5.7	5.208	4.3	4.221	4	0.753

19	LAKSHWADEEP	Included in Kerala	Included in Kerala	Included in Kerala	Included in Kerala	Included in Kerala	Included in Kerala	Included in Kerala	Included in Kerala
20	MADHYA PRADESH	5.5	4.583	9.5	6.694	11.2	11.169	10	
21	MAHARASHTRA	26.2	23.512	27.4	25.404	33	32.983	28	
22	MANIPUR	0.8	0.299	0.8	0.571	0.5	0	0	0
23	MEGHALAYA	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam	Included in Assam
24	MIZORAM	Included in Tripura	Included in Tripura	Included in Tripura	Included in Tripura	Included in Tripura	Included in Tripura	Included in Tripura	Included in Tripura
25	NAGALAND	Included in Manipur	Included in Manipur	Included in Manipur	Included in Manipur	Included in Manipur	Included in Manipur	Included in Manipur	Included in Manipur
26	ODISHA	7.7	7.683	7.5	7.464	6	5.487	5	0.000
27	PUDUCHERRY	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu	Included in Tamil Nadu
28	PUNJAB	4.8	4.371	5.6	5.066	8	7.140	6	
29	RAJASTHAN	8.65	7.998	10.2	9.573	11	10.080	10	1.059
30	SIKKIM	0.8	0.287	0.8	0	0.5	0	0	0
31	TAMIL NADU	10.4	8.821	10.4	8.171	8	7.28	7	0
32	TELANGANA	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh	Included in Andhra Pradesh
33	TRIPURA	0.8	0	0.8	0	0.5	0.028	0	0.000
34	UTTAR PRADESH	14.2	6.396	16.5	12.85	10	9.299	5	1.148
35	UTTRAKHAND	7.7	3.734	4.2	2.45	1.5	1.490	1.5	
36	WEST BENGAL	4.85	3.392	5.1	4.927	4	3.864	4	
	<b>Total (Rs. Lakhs)</b>	<b>152.55</b>	<b>144.21</b>	<b>182.50</b>	<b>154.56</b>	<b>149.93</b>	<b>141.07</b>	<b>122</b>	<b>8.29</b>